

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION - 1,
MUMBAI

MA 170, 166, 334/2018
MA 473/2018; IA 334/2018
IA 420/2018; INVP 21/2018
MA 837/ 2018; MA 377/2017
MA 425/2017; MA 501/2017
MA 565/2017; MA 602/2017
MA 549/2017
IN CP (IB)-292/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **M/S. EDELWEISS ASSET RECONSTRUCTION
COMPANY LTD.**

v/s.

BHARATI DEFENCE & INFRASTRUCTURE LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

3. MA 170, 166, 334/2018 ; MA 473/2018; IA 334/2018
IA 420/2018; INVP 21/2018; MA 837/ 2018; MA 377/2017
MA 425/2017; MA 501/2017; MA 565/2017; MA 602/2017
MA 549/2017 IN CP (IB)-292/MB/2017

Both the parties present. List this matter on 4.9.2018

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)